

(SHRI KARTIK ORAON): New Telephone Exchanges likely to be opened during the financial year 1980-81.

Name of State	No. of Exchanges
1. Andhra	113
2. Assam	"
3. Bihar	1
4. Gujarat	24
5. Jammu & Kashmir	6
6. Karnataka	8
7. Haryana	21
8. Himachal Pradesh	2
9. Madhya Pradesh	18
10. Maharashtra	47
11. Manipur	"
12. Meghalaya	2
13. Nagaland	1
14. Orissa	10
15. Punjab	15
16. Rajasthan	15
17. Tamil Nadu	23
18. Tripura	"
19. Uttar Pradesh	25
20. West Bengal	20
21. Sikkim	20

House Owning Officers Having Government Accommodation

3582. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to lay a statement on the Table of the House showing:

(a) the number of officers of the rank of Deputy Secretary and above working in the various Ministries/Departments of the Government of India including its attached and subordinate Offices who own their houses in the capital, but are allowed to retain Government accommodation;

(b) whether these officers are getting very high and fantastic rents for their houses in Vasant Vihar and other posh colonies in the capital;

(c) if so, how the rent for Government accommodation is recovered from them;

(d) the particulars of the house-owning retired officers of the rank of Secretary who have been allowed to live in Government accommodation for more than six months after their retirement while they are getting fabulous rent for their own houses; and

(e) if so, the reasons thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a). The number of such officers is 109.

(b) It is presumed that such of the officers as have rented out their houses are receiving rent according to the prevalent level of rents in the market in Delhi.

(c) The following procedure is adopted for charging of licence fee from the house-owning allottees of General Pool accommodation:—

In case the rental income from the house is Rs. 1,000/- p.m. or less the house owning officers are required to pay normal licence fee for the Government accommodation allotted to them.

If the rental income of the house exceeds Rs. 1,000/- p.m. but is less than Rs. 2,000/- p.m. they have to pay half the market rate of licence fee; and

If the income exceeds Rs. 2,000/- p.m., they have to pay full market rate of licence fee for the Government accommodation allotted to them.

(d) and (e). Shri S. M. Agarwal retired Secretary, Ministry of Communications is a house-owning officer who has been allowed to live in Government accommodation for more than 6 months after his retirement. The permission was given as he was appointed Chairman of the Committee to Review technical, economic and fiscal policies

for the Promotion of Import Substitution (Department of Industrial Development). After the term of the Committee expired on 31-10-81 steps have been taken to get the bungalow vacated.

Fall in population of wild life.

3583. SHRI SONTOSH MOHAN DEV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is fact that the number of elephants, rhinos, buffaloss, bisons, swamp deer, tigers, sambars, hog-deer, barking deer etc. is fast dwindling in the country; and

(b) whether any authentic survey exists in regard to the latest number of these rare animals, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). A country-wide census of all wild animals has not been done so far. Hence, it is not possible to indicate the exact position. However, census carried out in regard to some of the bigger animals like tigers, lions and indicates that their population has increased lately. The exact figures are given in the attached statement.

Statement

Information about number of Tigers, Lions and Rhinocers

Population of Tigers

Year	Nos.
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1972	1827
1977	2278
1979	3015

Population of Lions

1974	180
1979	205

Year	Nos.
Population of Rhinocers in Kaziranga National Park of Assam	
1966	366
1972	671
1978	960

The total population of Rhinocers in Assam and West Bengal is estimated to be 1354 in 1979.

गाजीपुर (उत्तर प्रदेश) रिश्त टेलीफोन केन्द्र को स्वचालित टेलीफोन केन्द्र में बदलना

3584. श्री जैनुल बशर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गाजीपुरनगर (उत्तर प्रदेश) के टेलीफोन केन्द्र को स्वचालित टेलीफोन केन्द्र में बदले जाने का विचार है;

(ख) यदि हां, तो कब तक; और

(ग) यदि नहीं, तो उस के क्या कारण हैं ?

संचार मंत्रालय में राज्य मंत्री (श्री कालिका उरांव) : (क) जी हां।

(ख) यदि कोई अप्रत्याशित घटना न घटी तो 1986 तक।

(ग) प्रश्न ही नहीं उठता।

Commissioning of Telephone Auto-Exchange at Ulhasnagar (District Thana) Maharashtra

3585. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the phased programme of the commissioning of telephone auto-exchange at Ulhasnagar (District Thana) Maharashtra;